

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
IB-554/ND/2020

IN THE MATTER OF:
Mr. Deepak Solanki

...PETITIONER

Vs.

Fiitjee Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 20.02.2020

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :

ORDER

No one has appeared at the time of hearing of the matter. In the interest of justice, matter is posted to 5th March, 2020.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)